

OFFICE OF THE DISTRICT MAGISTRATE BULANDSHAHR

Ref:- 1270/OG-242/2023

Date:- 02-03-2023

To,

The Registrar,
Hon'ble National Green Tribunal,
New Delhi.

Sub:- Regarding compliance of the order of Hon'ble National Green Tribunal under O.A. No. 753/2022 Manvir Tevtiya & Ors. V/s State of Uttar Pradesh.

Sir,

With reference to the above order passed by Hon'ble National Green Tribunal dated 03-01-2023 under O.A. No. 753/2022 Manvir Tevtiya & Ors. V/s State of Uttar Pradesh. A Joint committee of Sub divisional magistrate, Bulandshahr, Regional Officer, U.P. Pollution Control Board, Bulandshahr & Exicutive Officer, Nagar Palika Parishad, Gulawathi has been formed to visit and inspect the site to obtain a factual report on the facts given in the complaint. The detailed factual report of the joint committee is being forwarded for your kind perusal and further processing please.

Encl:-As above


01.3.23
(Chandra Prakash Singh)
District Magistrate,
Bulandshahr

Joint Status Report in compliance of Hon'ble Nation Green Tribunal passed order dated 03-01-2023 in O.A. No. 753/2022 Manvir Tevtiya & Ors. V/s State of Uttar Pradesh

The Hon'ble NGT has passed an order dated 03-01-2023 in O.A. No. 753/2022 Manvir Tevtiya & Ors. V/s State of Uttar Pradesh. The operative portion of the order is as under:-

"...2. Before taking any further action in the matter, we find it appropriate to obtain a factual report for the purpose whereof, we constitute a joint Committee comprising State PCB and District Magistrate, Bulandshahr who shall visit the site, collect relevant information and submit a factual and action taken, if any, report within two months by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The report needs to furnish, besides other, status of compliance with reference to consent conditions.

3. District Magistrate, Bulandshahr will be nodal agency for coordination and compliance.

4. List for further consideration on 15.03.2023.

5. A copy of this order, alongwith copy of complaint, be forwarded to State PCB and District Magistrate, Bulandshahr by e-mail for compliance."

Background:-

Paras Milk Plant within Nagar Palika Parishad Gulawati which is causing huge air and water pollution by emitting polluted air and discharging untreated polluted effluents directly in the groundwater by reverse borewell system. It is also discharging untreated effluent in the drains directly or transporting such effluent through tankers and discharging openly and discretely.

Action Taken:-

In compliance of above Hon'ble NGT order, District Magistrate, Bulandshahr constituted a committee on 17-01-2023 for factual inspection of M/s VRS Foods Ltd, Unit-3 & 4, Old Bus Stand, Gulawathi, District Bulandshahr. Inspection with the committee was held on 01.02.2023 comprising of the following officers:-

1. SDM, Sadar, District-Bulandshahr
2. Regional Officer, U.P. Pollution Control Board, Bulandshahr
3. Executive Officer, Nagar Palika Parishad, Gulawati, District-Bulandshahr

A copy of the letter dated 17-01-2023 is annexed as **Annexure-I**.

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The Joint Committee has physical verification for factual position, industry has two units functioning in the same premises. Their brief descriptions are as follows:-

S N	Name of unit	Name of product	Name of Raw material	ETP installed or not (Yes/No)	APCS installed or not (Yes/No)	Status of CTO
1	M/s VRS Foods Ltd, Unit-3, Old Bus Stand, Gulawathi, District Bulandshaar	Lactose-10 Metric/Day	Lactose permeate-100 Metric Ton per day	Yes	No boiler installed as required steam is supplied to this unit from boiler of unit-4	Upto 31.12.2024
2	M/s VRS Foods Ltd, Unit-4, Old Bus Stand, Gulawathi, District Bulandshaar	Ghee, skim milk powder	Raw milk 400-KLD	Yes	Yes	Upto 31.12.2024

(A) M/s VRS Foods Ltd, Unit-3, Old Bus Stand, Gulawathi, District Bulandshahar.

- Lactose-10 Metric/Day is produced by the unit using Lactose permeate-100 Metric Ton per day as raw material.
- Industry has generated Industrial effluent from the process adopted for the production of the product and from washing of utensil, floor washing and domestic use. The estimated quantity of domestic effluent is 5.0 KLD and industrial effluent is 100.0 KLD.
- Effluent treatment plant is installed for the treatment of industrial effluent generated from the unit. ETP consists of Oil & Grease Trap, Equalization Tank, Anaerobic Reactor, (UASBR) Aeration Tank, Secondary Clarifier & Sludge Drying Beds etc. Domestic effluent discharge through Soak/Septik Tank.
- All the units of ETP were found operational at the time of inspection. Online Continuous Effluent Monitoring System has been installed at the outlet of ETP and connected with the server of CPCB. At the time of inspection the data shown by OCEMS are as follows- ph-7.44 mg/l, COD-134 mg/l, BOD-21.2 mg/l, TSS-34 mg/l, which is as per the prescribed standard. (Annexure-II)
- At the time of inspection outlet of ETP sample was collected from VRS Foods Ltd, Unit-3 and sent to NABL approved Regional Laboratory, UP Pollution Control Board, Bulandshahar. Analysis report given by the Laboratory is as follows:- (Annexure-III)

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Sr. No.	Date of Collection of Samples	Sampling Place	Parameter	Results	Standard
1	01.02.2023	Outlet of ETP	pH	7.68	5.5-9.0
			COD	204.0 mg/l	250.0 mg/l
			BOD	26.0 mg/l	30.0 mg/l
			TSS	72.0 mg/l	100.0 mg/l
			Oil & Grease	6.0 mg/l	10.0mg/l

The results of treated effluent are within the prescribed standard.

- No boiler installed in Unit-3 as required steam is supplied to this unit from boiler of sister unit-4.
- The unit has obtained conditional consent U/s-25/26 of the Water (Prevention & Control of Pollution) Act, 1974 as amended and U/s-21/22 of the Air (Prevention & Control of Pollution) Act, 1981 as amended. Validity of the Consent to Operate (CTO) is till December, 2024 from the State Board. Unit was found compliant with reference to the consent conditions. (Annexure-IV)
- The unit has obtained conditional Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 as amended from State Board. (Annexure-V)

(B) M/s VRS Foods Ltd, Unit-4, Old Bus Stand, Gulawathi, District Bulandshaar.

- Ghee, skim milk powder are produced by unit-4 of the industry using, raw milk 400 kiloliters per day as raw material.
- Industry has generated Industrial effluent from the process adopted for the production of the product and from washing of utensil, floor washing and domestic use. The estimated quantity of domestic effluent is 6.0 KLD and industrial effluent is 600.0 KLD. Domestic effluent discharge through Soak/Septik Tank.
- Effluent treatment plant is installed for the treatment of industrial effluent generated from the unit. ETP consists of Oil & Grease Traps, Equalization Tank, Primary Settling Tank, Aeration Tank, Secondary Tank, Sludge Drying Beds etc. All the units of ETP were found operational at the time of inspection. Online Continuous Effluent Monitoring System has been installed at the outlet of ETP and connected with the server of CPCB. At the time of inspection the data shown by OCEMS are as follows- pH-7.68 mg/l, COD-127 mg/l, BOD-24 mg/l, TSS-26.5 mg/l, which is as per the prescribed standard. (Annexure-VI)
- At the time of inspection outlet of ETP sample was collected from VRS Foods Ltd, Unit-4 and sent to NABL approved Regional Laboratory, UP Pollution Control Board, Bulandshahar. Analysis report given by the Laboratory is as follows:- (Annexure-VII)

Sr. No.	Date of Collection of Samples	Sampling Place	Parameter	Results	Standard
1	01.02.2023	Outlet of ETP	pH	7.71	5.5-9.0
			COD	192.0 mg/l	250.0 mg/l
			BOD	22.0 mg/l	30.0 mg/l
			TSS	76.0 mg/l	100.0 mg/l
			Oil & Grease	6.4 mg/l	11.0mg/l

The results of treated effluent are within the prescribed standard.

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5. Boilers of 10 TPH, 08 TPH & 06 TPH are installed in the unit to supply steam for the industrial process. All 03 Boilers are connected to common stack which is 35 meter high from the ground level. All the 03 three boilers have saperate Multicyclone Dust collector to control the stack emissions. For the monitoring of the stack emissions platform, ladder and porthole are available. Online Continous Emission Monitoring System has been installed at the stack of Boiler and connected with the server of CPCB. At the time of inspection the data shown by OCEMS are as follows- Particulate Matter-72 mg/m³, which is as per the prescribed standard. The unit uses 20 Ton/Day of Rice husk as fuel in the Boiler. Regional Office also conduct monitoring of the emission source generated from the stack as per the monitoring report of te laboratory value of particulate matter find within the limit of as per prescribed standards. **(Annexure-VIII)**
6. 625 KVA, 500 KVA and 380 KVA DG sets are installed in the Unit-4 of the Industry, which supply electricity to Unit-3 also at the time of electricity failure. Stack height is installed on the said DG sets as per the standards for air pollution control and acoustic enclosure.
7. The unit has obtained conditional consent U/s-25/26 of the Water (Prevention & Control of Pollution) Act, 1974 as amended and U/s-21/22 of the Air (Prevention & Control of Pollution) Act, 1981 as amended. Validity of the Consent to Operate (CTO) is till December, 2024 from the State Board. Unit was found compliant with reference to the consent conditions. **(Annexure-IX)**
8. There was no reverse boring found within or around the industrial premises. To check the ground water quality 02 ground water samples were collected 1st from within the industrial premises & 2nd from outside the premises. The analysis report given by the Laboratory are as follows:- **(Annexure-X)**

Sr. No.	Date of Collection of Samples	Sampling Place	Parameter	Results	Standard
1	01.02.2023	Handpump within the industry primises	pH	7.54	6.5-8.5
			Total Hardness (As CaCO ₃)	182.0 mg/l	200.0 mg/l
			Calcium	49.6 mg/l	75.0 mg/l
			Magnisum	14.09 mg/l	30.0 mg/l

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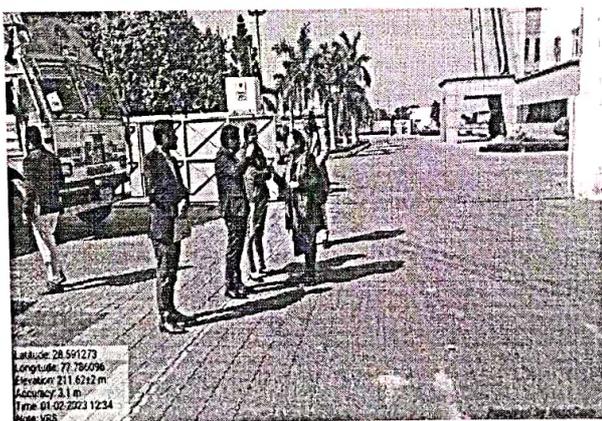
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			TDS	458.0 mg/l	500.0 mg/l
			Conductivity	658.0 μS/cm	--
2	01.02.2023	Handpump at neighbourhood (at Najim's House, Outside the premises)	pH	7.56	6.5-8.5
			Total Hardness (As CaCO ₃)	196.0 mg/l	200.0 mg/l
			Calcium	52.8 mg/l	75.0 mg/l
			Magnesium	15.6 mg/l	30.0 mg/l
			TDS	496.0 mg/l	500.0 mg/l
			Conductivity	717.0 μS/cm	--

The results of ground water quality are within the prescribed standard.

9. During the inspection, no source was found of discharging untreated effluent in to the drain directly or transporting such effluent through tankers and discharging openly. To check the water quality of recipient Gulawathi drain 02 water samples were collected 1st before meeting the outlet of industry and 2nd after meeting the outlet of the industry. The analysis report given by the Laboratory are as follows:- (Annexure-XI)

Sr. No.	Date of Collection of Samples	Sampling Place	Parameter	Results	Standard
1	01.02.2023	Gulawathi Drain before meeting outlet of the industry	pH	7.53 mg/l	6.5-8.5 mg/l
			COD	296.0 mg/l	--
			BOD	107.0 mg/l	--
			TSS	125.0 mg/l	100.0 mg/l
2	01.02.2023	Gulawathi Drain after meeting outlet of the industry	pH	7.58 mg/l	6.5-8.5 mg/l
			COD	288.0 mg/l	--
			BOD	102.0 mg/l	--
			TSS	112.0 mg/l	100.0 mg/l



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As per the analysis of the sample collected from Gulawathi Drain, analysis data shows improvement of the quality of drain after meeting the treated effluent of the industry.

10. Regional Office conducted Ambient Air Monitoring in the industry premises and outside of the industry. Data of Ambient air quality is as follows:- (Annexure-XII)

Sr. No.	Date of Collection of Samples	Sampling Place	Value of PM10 ($\mu\text{g}/\text{m}^3$)	Standard ($\mu\text{g}/\text{m}^3$)
1	26.02.2023	Inside industry premises near ETP of VRS Food Ltd, Gulaohi	98.0	100.0
2	26.02.2023	Outside industry premises of VRS Food Ltd, Gulaohi	120.0	



11. The unit has obtained conditional Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 as amended from State Board. (Annexure-XIII)

With reference to the Hon'ble NGT order dated 03-01-2023, the above joint inspection report is forwarded for your kind perusal and further processing please.


 (SAPNA SRIVASTAVA)
 Regional Officer
 UP Pollution Control Board
 Bulandshahr


 (NIHARIKA CHAUHAN)
 Executive Officer
 Nagar Palika Parishad
 Bulandshahr


 (RENU)
 S.D.M, Sadar,
 Bulandshahr

कार्यालय

जिलाधिकारी

बुलन्दशहर।

पत्रांक: 1143/01-242/23

दिनांक: 17.01.2023

कार्यालय आदेश

श्री मनवीर तेवतिया, (भट्ठा पारसौल), मो0-रामनगर, रुरल नत्थूगढी, जनपद बुलन्दशहर द्वारा नगर पालिका परिषद, गुलावठी स्थित मै0 वी0आर0एस0 फूड्स लि0, यूनिट-3, 4, ओल्ड बस स्टैण्ड, गुलावठी, जनपद बुलन्दशहर के विरुद्ध जल/वायु प्रदूषण फैलाये जाने की शिकायत मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में की गई है। तत्कम में ओ0ए0 नं0-753/2022 मनवीर तेवतिया एण्ड अदर्स बनाम स्टेट ऑफ यू0पी0 में मा0 राष्ट्रीय हरित अधिकरण द्वारा दिनांक 03.01.2023 को जिला स्तरीय समिति के माध्यम से शिकायत के संदर्भ में भौतिक निरीक्षण कर फॉलोअप रिपोर्ट प्रस्तुत किये जाने के आदेशों के अनुपालन में निम्न अधिकारियों की समिति का गठन किया जाता है:-

1. उप जिलाधिकारी सदर, जनपद बुलन्दशहर।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, बुलन्दशहर।
3. अधिशासी अधिकारी, नगर पालिका परिषद, गुलावठी, जनपद बुलन्दशहर।

उक्त समिति मा0 राष्ट्रीय हरित अधिकरण द्वारा जारी आदेशों के अनुपालन में श्री मनवीर तेवतिया द्वारा मै0 वी0आर0एस0 फूड्स लि0, यूनिट-3, 4, ओल्ड बस स्टैण्ड, गुलावठी, जनपद बुलन्दशहर के विरुद्ध जल/वायु प्रदूषण फैलाये जाने की शिकायत के सम्बन्ध में भौतिक निरीक्षण कर तथ्यात्मक आख्या अधोहस्ताक्षरी को एक सप्ताह के अन्दर प्रस्तुत किया जाना सुनिश्चित करें, जिससे कि ससमय तथ्यात्मक आख्या मा0 राष्ट्रीय हरित अधिकरण को प्रस्तुत की जा सके।


(चन्द्र प्रकाश सिंह)
जिलाधिकारी
बुलन्दशहर

पृष्ठांकन सं0-

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर जिलाधिकारी (वि0/रा0), बुलन्दशहर।
2. सम्बन्धित अधिकारियों को अनुपालनार्थ।

दिनांक:-


17.1.23
जिलाधिकारी
बुलन्दशहर



Errand Enterprises Private Limited
 Correspondence Address & Regd. Office:
 1206, Pearl Omaze, Plot No. B-1
 Netaji Subhash Place,
 Pitampura, Delhi-110 024 (India)
 Phone: +91-11-2735 1017, +91-11-41833284
 Telefax: +91-11-4183 3284
 CIN No.: U74900DL2015PTC283483

To whomsoever it May Concern

Date: 09-02-2023

This is to bring to your kind notice that we M/s Errand Enterprises Private Limited -Authorized channel sales partner for Xylem WTW Online Instrument having our office at 12th floor Pearls Omaze building Netaji Subhash Place Pitampura Delhi-110034. We have Supplied & Completed the installation of Online Water Quality Monitoring System of Xylem WTW make.

The System has been installed at M/s VRS Foods Ltd, Unit 3, Near Old Bus Stand, Gulaothi, Bulandshar, Uttar Pradesh.

The System measures online BOD, COD, TSS & PH real time at ETP Outlet Water.

The System has been calibrated on 08-02-2023 M/s VRS Foods Ltd, Unit 3, Near Old Bus Stand, Gulaothi, Bulandshar, Uttar Pradesh by Errand Engineer.

The system was calibrated based on outlet Effluent Report provided by M/s VRS Foods Ltd, Unit 3, Near Old Bus Stand, Gulaothi, Bulandshar Outlet sample tested by Newcon Consultants & Laboratories having Report No. NCL/ED-010/03/02/23 issued date 07/02/2023.

S.No.	Parameter Name	Laboratory Result	Final values of online system after calibration
1	COD (mg/L)	148	134
2	BOD (mg/L)	24	21.2
3	TSS (mg/L)	38	34
4	PH	7.08	7.44

The above information furnished is true to the best of our knowledge.

Thanks & Regards

Authorized Signatory

Errand Enterprises Pvt Ltd



REGIONAL LABOURATORY BULANDSHAHR, U.P. POLLUTION CONTROL BOARD

Address-F-5, Yamunapuram, Behind MMR Mall, Bulandshahr-203001

Phone : 05732-233879

TEST REPORT : WASTE WATER LABORATORY

55



Sr No Code No.:

Dt of compilation of test report 06/02/2023 Dt./Period of testing 01/02/2023 - 06/02/2023

1 Sample Source (River/Lake/Pond/Drain/S.T.P./any other specify): M/S VRL Foods Ltd (Unit-3) old bus stand, Gulaothi, BSR

2 Sampling Point: Outlet of ETP

3 Type of Sample (Grab/Composite/Integrated): Grab

1 Sample Collected by: Sapna Srivastava (RO), Renee (SOM)

1 Colour & Odour: Colourless, Odourless

Quantity & packing (Plastic Jerican/Any Other): 2 Jerican

Date of Sample Collection: 01/02/2023

Analysis indented by: RO UPPCB, Bulandshahr

Date of Sample Received in Laboratory: 01/02/2023

3. Method of analysis: APHA, AWWA, WEF, 23rd Edition, 2017, IS 3025 (Part-44) : For BOD

Sr. No.	Name of Parameters	Test Method	Unit	Result	Specifications IS 10500:2012 (Acceptable limit)	Detection Range
1.	pH	4500 H+ B Electometric Method	-	7.63	5.5-9.0	02-12
2.	Total Suspended Solids	2540 D Total Suspended Solids dried at 103-105°C	mg/l	72.0	50.0	10-20000mg/l
3.	Total Dissolved Solids	2540 C Total Dissolved Solids dried	mg/l	498.0	-	10-50000 mg/l
4.	Total Solids	2540 B Total Solids dried at 103-105°C	mg/l	570.0	-	10-50000 mg/l
5.	B.O.D.	3 days 27°C IS 3025 (Part 44) : 1993 Bio Chemical Oxygen Demand	mg/l	26.0	30.0	1.0-50000 mg/l
6.	C.O.D.	5220 B Open Reflux Method	mg/l	204.0	250.0	5.0-100000 mg/l

Analysed by

Nishe
06/02/2023

Authorised Signatory/
Assistant Scientific Officer/Quality Manager

[Signature]
06/02/2023

Reviewed by *[Signature]*
Regional Officer/Technical Manager

Note : 1. The result in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Annexure IV

UNIT-3
WATER

VR-SGL/2022-2023/

दिनांक: 14/2/23

सेवा में,

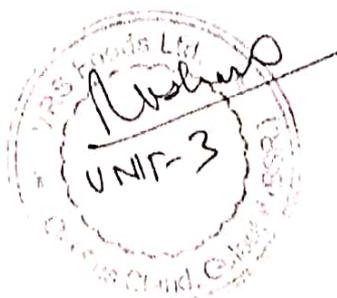
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विभूति खण्ड गोगती नगर
लखनऊ

महोदय,

पत्रांक एफ-144548/ UPPCB/Bulandshahr (UPPCBBRO) /CTO/water/Bulandshahr/2021
दिनांक 03-01-2022 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के प्रति उत्तर में बिन्दू
बार आख्या प्रेषित है।

1. सहमति शर्तों का उद्योग द्वारा कड़ाई से पालन किया जा रहा है।
2. कम्पनी द्वारा SGWA से अनापत्ति प्रमाण पत्र प्राप्त कर लिया है जिसका नम्बर REG014898 एवं वैधता 18.7.2023 है।
3. यह है कि Solid Waste Disposal मांग के अनुरूप गड्ढा भराई में किया जाता है।
4. यह है कि आर.सी.सी टैंक पूर्व में ही निर्माण कर लिया गया है।
5. कम्पनी द्वारा SGWA से अनापत्ति प्रमाण पत्र प्राप्त कर लिया है जिसका नम्बर REG014898 एवं वैधता 18.7.2023 है।
6. कम्पनी द्वारा पूर्ण रूपेण पालन किया जायेगा।
7. कम्पनी द्वारा पर्यावरण स्टेटमेंट प्रगति में है आगामी 30 दिन में जमा कर दिया जायेगा।
8. यह है कि कम्पनी Air (Prevention and Control of Pollution) Act 1981 as amended, Water (prevention and control of pollution) act 1974 as amended all other applicable rules notified under EP Act 1986 का पूर्ण रूपेण पालन किया जायेगा।
10. कम्पनी द्वारा पृथक विद्युत मीटर बहुत पूर्व में ही स्थापित किया जा चुका है।
11. कम्पनी को adequacy report submit preparation के लिए एजेंसीयो से सम्पर्क में है जल्द ही पालन कर दिया जायेगा।
12. कम्पनी को adequacy report submit preparation के लिए एजेंसीयो से सम्पर्क में है जल्द ही पालन कर दिया जायेगा।
13. Calibration Certificate की प्रति संलग्न है।
14. Ground Water Quality report की प्रति संलग्न है।

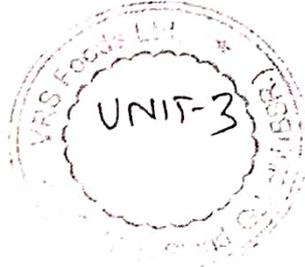
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15. कम्पनी द्वारा पूर्णरूपेण पालन किया जा रहा है।
 16. कम्पनी द्वारा SGWA के निर्देशों का पालन करते हुए ट्यूबैल पर calibrated water metre स्थापित किये गये हैं।
 17. कम्पनी द्वारा UPPCB and CPCB से प्रमाणित मानकों के अनुरूप ट्रीटमेंट उपरान्त ही निस्तारण किया जाता है।
 18. कम्पनी द्वारा अपने पत्रांक VRSGL/Unit-4/2020-2021/526 Date 4-10-2020 के माध्यम से पंजीकरण के सम्बंध में प्रार्थना की गयी है जो लम्बित है उसके उपरान्त कम्पनी द्वारा पंजीकरण कराया गया है।
 19. सरकार से प्रमाणित लैब द्वारा कम्पनी में आकर सैम्पिल लिये गये और तदोपरान्त लैब विश्लेषण रिपोर्ट एनालाईसिस रिपोर्ट जो प्राप्त हुई है उसकी प्रति संलग्न है।
 20. ई.टी.पी निस्तारण पर online continuous effluent quality monitoring system पिछले कई वर्ष पूर्व में ही स्थापित करा लिया गया था जो UPPCB and CPCB पोर्टल पंजीकृत है।
 21. कम्पनी द्वारा पूर्ण रूपेण पालान किया जायेगा।
 22. कम्पनी के काफी प्रयासों के बावजूद कोई एजेन्सी जो इसको डेवलप करें प्राप्त नहीं हो पायी है इस सम्बंध में कम्पनी की मदद करने का कष्ट करें।
- आशा है कि आप कम्पनी द्वारा प्रस्तुत आख्या से सहमत होंगे और कम्पनी की मदद करने की कृपा करेंगे।

सादर



भवदीय
वी.आर.एस.फूड्स लिमिटेड

(Signature)
Authorised Signatory
(राजेंद्र शर्मा)

अधिकृत प्रतिनिधि

प्रतिलिपि:

1. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, एम.एम.आर मॉल के पीछे, यमुनापुरम, बुलन्दशहर को सादर प्रेषित।

Unit 152

AIR

F.VRSFL-2022-2023

दिनांक 14.2.202

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-4)

उ0प्र0 प्रदूषण नियंत्रण बोर्ड

टी.सी. 12वीं

विभूति खण्ड गोमती नगर

लखनऊ

महोदय,

पत्रांक एफ-144546/UPPCB/Bulandshahr(UPPCBBRO)/CTO/air/Bulandshahr/2021 दिनांक 03-01-2022 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के प्रति उत्तर में बिन्दू बार आख्या प्रेषित है।

1. सहमति शर्तों का उद्योग द्वारा कड़ाई से पालन किया जा रहा है।
2. यूनिट 3 द्वारा ब्वायलर स्टीम सिस्टर कन्सर्न यूनिट 4 से लिया जाता है।
3. कम्पनी द्वारा पूर्ण रूपेण पालन किया जायेगा।
4. कम्पनी द्वारा तदानुसार सूचित कर दिया जायेगा।
5. कम्पनी पालन करने हेतु पूर्ण रूपेण कटिबद्ध है।
6. कम्पनी द्वारा बहुत ही शानदार ग्रीन बेल्ट स्थापित है और कम्पनी प्रांगण में ही अनेकों स्थानों पर गार्डनिंग एवं काफी ऊँचे ऊँचे पेड़ काफी पूर्व वर्षों में ही स्थापित करा लिये गये थे और प्रति पौधा रोपण कार्य चलता रहता है।
7. प्रतिदिन टैंकरों के द्वारा शॉवर से छिड़काव कराया जा है प्रांगण में तो कराया ही जाता आस पास के क्षेत्र में कराने का शियूड बनाया हुआ है।
8. कम्पनी द्वारा निर्देशों का पूर्ण रूपेण पालन किया जा रहा है।
9. कम्पनी द्वारा निर्देशों का पूर्ण रूपेण पालन किया जा रहा है।
10. कम्पनी द्वारा निर्देशों का पूर्ण रूपेण पालन किया जा रहा है।
11. कम्पनी द्वारा पर्यावरण स्टेटमेंट प्रगति में है आगामी 30 दिन में जमा कर दिया जायेगा।
12. बोर्ड के निर्देशों का पूर्ण पालन किया जा रहा है।
13. बोर्ड द्वारा निर्देशों के अनुरूप लैब विश्लेषण रिपोर्ट्स की प्रति संलग्न है।
14. यह है कि कम्पनी Air (Prevention and Control of Pollution) Act 1981 as amended, Water (prevention and control of pollution) act 1974 as amended all other applicable rules notified under EP Act 1986 का पूर्ण रूपेण पालन किया जायेगा।



शेष 2 पर

(2)

15. कम्पनी की ऑडिट बैलेंस शीट वर्ष 2021-2022 की प्रति संलग्न है।
16. यूनिट 3 द्वारा ब्यायलर स्टीम रिस्टर कन्वर्न यूनिट 4 से लिया जाता है।
17. प्रांगण में Ambient Air & Noise Quality का पूर्ण रूपेण प्रमाणित कार्य किया जाता है क्वाटरली लैब विश्लेषण रिपोर्ट करायी जाती है जिसकी प्रति संलग्न है।
18. यूनिट 3 द्वारा ब्यायलर स्टीम रिस्टर कन्वर्न यूनिट 4 से लिया जाता है।
19. कम्पनी के काफी प्रयासों के बावजूद कोई एजेन्सी जो इसको डेवलप करें प्राप्त नहीं हो पायी है इस सम्बंध में कम्पनी की मदद करने का कष्ट करें।

सादर

भवदीय

For VRS FOODS & MILLS LTD. यूनिट 3

Authorised sign (राजेन्द्र शर्मा)

अधिकृत प्रतिनिधि

प्रतिलिपि:

20. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, एम.एम.आर मॉल के पीछे, यमुनापुरम, बुलन्दशहर को सादर प्रेषित।





UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 13906/UPPCB/Bulandshahar(UPPCBRO)/HWM/BULAND SHAHAR/2021

Dated :31/03/2021

To,

M/s VRS FOODS LTD UNIT 3

OLD BUS STAND GULAOTHI BULANDSHAHAR ,BULAND SHAHAR,

Tehsil :Bulandshahr

District :BULAND SHAHAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 13906 and 31/03/2021 .
2. Reference of application (No. and date) 11314657 and 16/02/2021 .
3. Mr RAJENDRA SHARMA of M/s VRS FOODS LTD UNIT 3 is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at OLD BUS STAND GULAOTHI BULANDSHAHAR ,BULAND SHAHAR .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I,II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Sludge from waste water treatment- (Category-5.2)	TSDF	2.060 T/Annum

1. The authorization shall be valid for a period of 30/03/2026 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .

6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

B Specific Conditions of Authorization

1. The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers / bags shall be provided with a general label. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.
2. The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested. Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.
3. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
4. An application for the renewal of an authorization shall be made in form 1, before its expiry as laid down in rule. It is further brought to your notice that as per the order dated 14-11-2003 passed by the Hon'ble Supreme Court in W.P. (c) No. 657 of 1995, no industry covered under Hazardous and other Wastes (Management and Trans boundary Movement) Rules, 2016 shall be allowed to operate without valid authorization. It is also provided in the same orders that industries which are not complying with the conditions of authorisation shall not be allowed to operate.
5. The applicant must file returns on prescribed Form 4 along with a compliance report of this letter and should also maintain records on Form 3 and present it to Board's inspecting officials.
6. In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers, of hazardous chemicals such as flammable corrosive, explosive, and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

7. It is within the powers and functions of the U.P. Pollution Control Board to modify / revoke the terms and conditions of the authorization issued under the Rule – of Hazardous and Other Wastes (Management & Trans boundary Movement) Rules, 2016
8. You are directed to display on-line data/display board outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within 15 days of receipt of this letter.
9. It should be ensured that hazardous wastes shall be properly collected and packed in HDPE bags and then temporarily stored in a lined RCC tank/pit with suitable shed.
10. An ETP sludge test report of a laboratory approved under E.P. Act shall be submitted along with compliance of this letter of this office.
11. Used oil shall be sold only to recyclers registered with U.P. Pollution Control Board. The record shall be maintained.
12. The occupier, transporter and operator of a facility shall be liable for damages caused to the environment resulting due to improper handling and disposal of hazardous waste listed in schedule 1,2, and 3 and shall be liable to pay a fine as levied by the State Pollution Control Board under the rules.
13. You shall become the member of any common TSDF for S.L.F. (M/S U.P. Waste Management Project Kumbhi Kanpur Dehat or M/s Bharat Oil & Waste Management Ltd., Kumbhi, Akbarpur, Kanpur Dehat. Permitted by U.P.P.C.B), and start sending the stored hazardous wastes for final disposal to the TSDF and report back to U.P.P.C.B. with the required manifesto (document of proof) within one/three month of this letter. The authorized incinerator is with M/s Bharat Oil Company, Sahibabad, Ghaziabad for oily waste and paint sludge only. or the hazardous waste (Lead Dross) through open hearth furnace may be sent to recycler facilities duly authorized by CPCB. The proof/document shall be submitted having three months. Lead slag shall not be generated in this unit.
14. You are required to store the hazardous waste safely and send it to TSDF/incinerator within Ninety days/Six months of its generation.
15. If any Prohibit /Adverse order is passed by Hon'ble National Green Tribunal the authorization shall automatically stand cancelled.

(Authorized Signatory)

Ram Kumar Singh Digitally signed by Ram Kumar Singh
Date: 2021.04.01 11:05:17 +05'30'

UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, Regional Office, U.P. Pollution Control Board, Bulandshahr for information and necessary action .

Ram Kumar Singh Digitally signed by Ram Kumar Singh
Date: 2021.04.01 11:05:46 +05'30'

CEO/EE, I/C Circle _____

ERRAND

Errand Enterprises Private Limited
 Correspondence Office:
 1200, Pearl Omaxe Building
 Netaji Subhash Place
 Pitampura, Delhi-110034
 Phone: +91-11-261133264
 Telefax: +91-11-261133264
 CIN No.: U72900DL2005PTC0231463

To whomsoever it May Concern

Date: 09-02-2023

This is to bring to your kind notice that we M/s Errand Enterprises Private Limited -Authorized channel sales partner for Xylem WTW Online Instrument having our office at 12th floor Pearls Omaxe building Netaji Subhash Place Pitampura Delhi-110034. We have Supplied & Completed the installation of Online Water Quality Monitoring System of Xylem WTW make.

The System has been installed at M/s VRS Foods Ltd, Unit 4, Near Old Bus Stand, Gulaothi, Bulandshar, Uttar Pradesh.

The System measures online BOD, COD, TSS & PH real time at ETP Outlet Water.

The System has been calibrated on 08-02-2023 M/s VRS Foods Ltd, Unit 4, Near Old Bus Stand, Gulaothi, Bulandshar, Uttar Pradesh by Errand Engineer.

The system was calibrated based on outlet Effluent Report provided by M/s VRS Foods Ltd, Unit 4, Near Old Bus Stand, Gulaothi, Bulandshar Outlet sample tested by Newcon Consultants & Laboratories having Report No. NCL/ED-012/03/02/23 issued date 07/02/2023.

S.No.	Parameter Name	Laboratory Result	Final values of online system after calibration
1	COD (mg/L)	132	127
2	BOD (mg/L)	22	24
3	TSS (mg/L)	28	26.5
4	PH	7.12	7.68

The above information furnished is true to the best of our knowledge.

Thanks & Regards

Authorized Signatory

Errand Enterprises Pvt Ltd



REGIONAL LABOURATORY BULANDSHAHR, U.P. POLLUTION CONTROL BOARD
 Address-F-5, Yamunapuram, Behind MMR Mall, Bulandshahr-203001
 Phone : 05732-233879
TEST REPORT : WASTE WATER LABORATORY



56

No. of compilation of test report 06/02/2023
 Code No.:
 Dt./Period of testing 01/02/23 - 06/02/23
 Sample Source (River/Lake/Pond/Drain/S.T.P./any other specify): M/S VRS Foods Ltd
(Unit - 4) old bus stand, Gulaothi, BSR.
 Sampling Point: Outlet of ETP
 Type of Sample (Grab/Composite/Integrated): Grab
 Sample Collected by: Sapna Srivastava (RO), Renu (SOM)
 Colour & Odour: Colourless, Odourless
 Quantity & packing (Plastic Jerican/Any Other): 2 Tericon
 Date of Sample Collection: 01/02/2023
 Analysis indented by: RO UPPCB, Bulandshahr
 Date of Sample Received in Laboratory: 01/02/2023
 Method of analysis: APHA, AWWA, WEF, 23rd Edition, 2017, IS 3025 (Part-44) : For BOD

Sr. No.	Name of Parameters	Test Method	Unit	Result	Specifications IS 10500:2012 (Acceptable limit)	Detection Range
	pH	4500 H+ B Electrometric Method	-	7.71	5.5-9.0	02-12
	Total Suspended Solids	2540 D Total Suspended Solids dried at 103-105°C	mg/l	76.0	50.0	10-20000mg/l
	Total Dissolved Solids	2540 C Total Dissolved Solids dried	mg/l	503.0	-	10-50000 mg/l
	Total Solids	2540 B Total Solids dried at 103-105°C	mg/l	579.0	-	10-50000 mg/l
	B.O.D.	3 days 27°C IS 3025 (Part 44) : 1993 Bio Chemical Oxygen Demand	mg/l	22.0	30.0	1.0-50000 mg/l
	C.O.D.	5220 B Open Reflux Method	mg/l	192.0	250.0	5.0-100000 mg/l

Analysed by: Nisha
06/02/2023

Authorised Signatory: [Signature]
06/2/23
 Assistant Scientific Officer/Quality Manager

Reviewed by: [Signature]
 Regional Officer/Technical Manager

Note : 1. The result in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.



Annexure - VIII

To whomsoever it May Concern

Date: 14-02-2023

This is to bring to your kind notice that we M/s Errand Enterprises Private Limited -Authorized channel sales partner for Xylem Online Instruments having our office at 12th floor Pearls Omaxe building Netaji Subhash Place Pitampura Delhi-110034. We have Supplied & Completed the installation of Online Real Time Air Quality Monitoring System of ICE Make.

The System has been installed at M/s VRS Foods Ltd, Unit 4, Near Old Bus Stand, Gulaothi, Bulandshar, Uttar Pradesh.

The System measures online a Particulate Matter at 6 TPH Boiler.

The System has been calibrated on 10-02-2023 at M/s VRS Foods Ltd, Unit 4, Near Old Bus Stand, Gulaothi, Bulandshar, Uttar Pradesh by Errand Engineer.

The system was calibrated based on Report provided M/s VRS Foods Ltd, Unit 4, Near Old Bus Stand, Gulaothi, Bulandshar, Uttar Pradesh sample tested by Newcon Consultants & Laboratories having Report No. NCL/ED-008/03/02/23 issued date 07/02/2023.

S.No.	Parameter Name	Laboratory result	Final values of online system after calibration
1	Particulate Matter (PM), mg/m ³	69.5	72

The above information furnished is true to the best of our knowledge.

Thanks & Regards

Authorized Signatory



Errand Enterprises Pvt Ltd





Regional Office, U.P. Pollution Control Board,
Ghaziabad.

STACK MONITORING REPORT

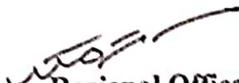
1. Name of Industry : M/S VRS Foods Limited.
Near Old Bus Stand, Gulaothi Bulandshahar (U.P)
2. Sample Collected by : Mr. Subhas Chandra, S.A. & Sri D.D. Verma. L.A.
3. Date of Monitoring : 26.02.2023
4. Stack Height (Meters) : 40
5. Stack Dia (Meters) : 1.93
6. Stack Attached to : Boiler (6 TPH , 8 TPH , 10 TPH)
7. Type of fuel used : Rice Husk And Briquettes
8. Fuel consumption : 40.0 Tone/ Day (Approx)
9. Ambient Temperature (°C) : 32.0
10. Stack Temperature (°C) : 78.3
11. Average Velocity (m/sec) : 4.91
12. Average Flow rate (LPM) : 20.8
13. Net Sampling Time (Minutes): 60
14. Control Devices (If any) : Multi Cyclone Dust Collector
15. Note : At The Time Of Sampling 10 TPH Boiler Operational.

Parameter	Result	Standard	Method
Particulate Matter (mg/Nm ³)	72.87	80.0	IS:11255 (Part-I) 1985

Emmission Quality Standards : As Per CAQM Direction No- 62 Dated 17.03.2022- 80mg/Nm³
For Bio Mass


28/02/23
Scientific Assistant


Scientific Officer


Regional Officer

F. VRSFL | 2022-2023 |

दिनांक 14.2.2023

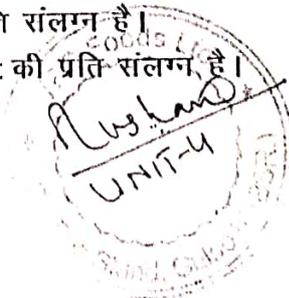
सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-4)
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
टी.सी. 12वीं
विभूति खण्ड गोगती नगर
लखनऊ

महोदय,

पत्रांक एफ-144545/ UPPCB/Bulandshahr (UPPCBBRO) /CTO/water/Bulandshahr/2021
दिनांक 03-01-2022 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के प्रति उत्तर में बिन्दू
बार आख्या प्रेषित है।

1. सहमति शर्तों का उद्योग द्वारा कड़ाई से पालन किया जा रहा है।
2. कम्पनी द्वारा SGWA से प्राप्त अनापत्ति प्रमाण पत्र की शर्तों का कड़ाई से पालन किया जा रहा है।
3. यह है कि Solid Waste Disposal मांग के अनुरूप गड्ढा भराई में किया जाता है।
4. यह है कि आर.सी.सी टैंक पूर्व में ही निर्माण कर लिया गया है।
5. कम्पनी द्वारा SGWA से अनापत्ति प्रमाण पत्र प्राप्त कर लिया है जिसका नम्बर REG037065 एवं वैधता 29.9.2026 है।
6. कम्पनी द्वारा पूर्ण रूपेण पालन किया जायेगा।
7. कम्पनी द्वारा पर्यावरण स्टेटमेंट प्रगति में है आगामी 30 दिन में जमा कर दिया जायेगा।
8. कम्पनी द्वारा पूर्ण रूपेण पालन किया जायेगा।
9. यह है कि कम्पनी Air (Prevention and Control of Pollution) Act 1981 as amended, Water (prevention and control of pollution) act 1974 as amended all other applicable rules notified under EP Act 1986 का पूर्ण रूपेण पालन किया जायेगा।
10. कम्पनी द्वारा पृथक विद्युत मीटर बहुत पूर्व में ही स्थापित किया जा चुका है।
11. कम्पनी को adequacy report submit preparation के लिए एजेंसीयो से सम्पर्क में है जल्द ही पालन कर दिया जायेगा।
12. कम्पनी को adequacy report submit preparation के लिए एजेंसीयो से सम्पर्क में है जल्द ही पालन कर दिया जायेगा।
13. Calibration Certificate की प्रति संलग्न है।
14. Ground Water Quality report की प्रति संलग्न है।



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15. कम्पनी द्वारा पूर्णरूपेण पालन किया जा रहा है।
 16. कम्पनी द्वारा **SGWA** के निर्देशों का पालन करते हुए ट्यूबैल पर calibrated water metre स्थापित किये गये हैं।
 17. कम्पनी द्वारा **UPPCB and CPCB** से प्रमाणित मानकों के अनुरूप ट्रीटमेंट उपरान्त ही निस्तारण किया जाता है।
 18. कम्पनी द्वारा अपने पत्रांक **VRSGL/Unit-4/2020-2021/526 Date 4-10-2020** के माध्यम से पंजीकरण के सम्बंध में प्रार्थना की गयी है जो लम्बित है उसके उपरान्त कम्पनी द्वारा पंजीकरण कराया गया है।
 19. सरकार से प्रमाणित लैब द्वारा कम्पनी में आकर सैम्पल लिये गये और तदोपरान्त लैब विश्लेषण रिपोर्ट एनालाईसिस रिपोर्ट जो प्राप्त हुई है उसकी प्रति संलग्न है।
 20. ई.टी.पी निस्तारण पर **online continuous effluent quality monitoring system** पिछले कई वर्ष पूर्व में ही स्थापित करा लिया गया था जो **UPPCB and CPCB** पोर्टल पंजीकृत है।
 21. कम्पनी द्वारा पूर्ण रूपेण पालान किया जायेगा।
 22. कम्पनी के काफी प्रयासों के बावजूद कोई एजेन्सी जो इसको डेवलप करें प्राप्त नहीं हो पायी है इस सम्बंध में कम्पनी की मदद करने का कष्ट करें।
- आशा है कि आप कम्पनी द्वारा प्रस्तुत आख्या से सहमत होंगे और कम्पनी की मदद करने की कृपा करेंगे।

सादर



भवदीय

वी.आर.एस. फूड्स लिमिटेड

(Signature)
Authorized signatory
(राजेन्द्र शर्मा)

अधिकृत प्रतिनिधि

प्रतिलिपि:

1. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, एम.एम.आर मॉल के पीछे, यमुनापुरम, बुलन्दशहर को सादर प्रेषित।

I.VRSL/2022-2023

दिनांक 14.2.23

सेवा में,

मुख्य पर्यावरण अधिकारी (यूत्त-4)

उपरो प्रदूषण नियंत्रण बोर्ड

टी.सी. 12वीं

निधूति लण्ड गोगती नगर

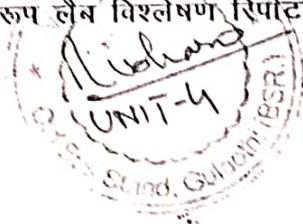
सखनक

सहोदय,

पत्रांक एए-144546/UPPCB/Bulandshahr(UPPCBBRO)/CTO/alr/Bulandshahr/2021 दिनांक 03-01-2022 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के प्रति उत्तर में बिन्दू बार आख्या प्रेषित है।

1. सहमति शर्तों का समुह द्वारा कड़ाई से पालन किया जा रहा है।
2. कम्पनी द्वारा पूर्व में ही वायु प्रदूषण रोकने हेतु विभिन्न टैक्नीकल मशीनों जैसे Trema Cyclone, Dust Collector and Automation System स्थापित है जिसके उपरान्त वायु प्रदूषण नगम्य के बराबर है आपके निर्देशों में उल्लेखित APCS स्थापित करने हेतु कई एजेंसीयों से सम्पर्क में है जल्द ही फाइनल कर APCS for controlling emissions स्थापित करा लिया जायेगा।
3. कम्पनी द्वारा पूर्ण रूपेण पालन किया जायेगा।
4. कम्पनी द्वारा तदानुसार सूचित कर दिया जायेगा।
5. कम्पनी पालन करने हेतु पूर्ण रूपेण कटिबद्ध है।
6. कम्पनी द्वारा बहुत ही शानदार ग्रीन बेल्ट स्थापित है और कम्पनी प्रांगण में ही अनेकों स्थानों पर मार्लनिंग एवं काफी ऊँचे ऊँचे पेड काफी पूर्व वर्षों में ही स्थापित करा लिये गये थे और प्रति पौधा रोपण कार्य चलता रहता है।
7. प्रतिदिन टैंकरों के द्वारा शॉवर से छिड़काव कराया जा है प्रांगण में तो कराया ही जाता आस पास के क्षेत्र में कराने का शि्यूड बनाया हुआ है।
8. कम्पनी द्वारा निर्देशों का पूर्ण रूपेण पालन किया जा रहा है।
9. कम्पनी द्वारा निर्देशों का पूर्ण रूपेण पालन किया जा रहा है।
10. कम्पनी द्वारा निर्देशों का पूर्ण रूपेण पालन किया जा रहा है।
11. कम्पनी द्वारा पर्यावरण स्टेटमेंट प्रगति में है आगामी 30 दिन में जमा कर दिया जायेगा।
12. बोर्ड के निर्देशों का पूर्ण पालन किया जा रहा है।
13. बोर्ड द्वारा निर्देशों के अनुरूप लैब विश्लेषण रिपोर्ट्स की प्रति संलग्न है।

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14. यह है कि कम्पनी Air (Prevention and Control of Pollution) Act 1981 as amended, Water (prevention and control of pollution) act 1974 as amended all other applicable rules notified under EP Act 1986 का पूर्ण रूपेण पालन किया जायेगा।
15. कम्पनी की ऑडिट बैलेंस शीट वर्ष 2021-2022 की प्रति संलग्न है।
16. गोंग के अनुसार लैंड फिलिंग के लिए अनुरोध पर डिस्पोजल किया जाता है जिसमें एग्रीमेंट भी कराया जाता है आगामी 30 दिन में प्रति जमा कर दी जायेगी।
17. प्रांगण में Ambient Air & Noise Quality का पूर्ण रूपेण प्रमाणित कार्य किया जाता है क्वाटरली लेब विश्लेषण रिपोर्ट करायी जाती है जिसकी प्रति संलग्न है।
18. स्टैक वायु निस्तारण पर **online continuous effluent quality monitoring system** पिछले कई वर्ष पूर्व में ही स्थापित करा लिया गया था जो UPPCB and CPCB पोर्टल पंजीकृत है।
19. कम्पनी के काफी प्रयासों के बावजूद कोई एजेन्सी जो इसको डेवलप करें प्राप्त नहीं हो पायी है इस सम्बंध में कम्पनी की मदद करने का कष्ट करें।

सादर



For VRS FOODS LIMITED

वी.आर.एस.फूड्स लि0 युनिट 4

Authorised Signatory

(राजेंद्र शर्मा)

अधिकृत प्रतिनिधि

प्रतिलिपि:

1. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, एम.एम.आर मॉल के पीछे, यमुनापुरम, बुलन्दशहर को सादर प्रेषित।



REGIONAL LABORATORY BULANDSHAHR, U.P. POLLUTION CONTROL BOARD
Address - F-5, Yamunapuram, Behind MMR Mall, Bulandshahr, 203001
Phone : 05732-233879

TEST REPORT : WATER LABORATORY (GROUND WATER)



TC-0013

Sr.No.
Dt. Of compilation of test report 06/02/2023

Code No.
Dt./Period of testing 01/2/23-06/2/23

1. Sample Source (Tubewell/Dugwell/Shallow Pump/Supply Water /Handpump/ any other specify) ... Handpump
2. Sampling Point ... Handpump ... within the industrial premises
3. Type of Sample (Grab/Composite/Integrated) ... Grab
4. Sample Collected by ... Sapna Srivastava (R.O.) ... Renu (BDM)
5. Colour & Odour ... Colourless ... Odourless
6. Quantity & packing (Plastic Jerican/Any Other) ... 2 Jerican
7. Date of Sample Collection ... 01/02/2023
8. Analysis indented by ... R.O. UPPCB, Bulandshahr
9. Date of Sample Receipt in Laboratory ... 01/02/2023
10. Method of analysis APHA, AWWA, WEF, 23rd Edition, 2017

Sr. No.	Name of Parameters	Test Method	Unit	Result	Specifications IS 10500:2012 (Acceptable limit)	Detection Range
1.	pH	4500 H+ B Electrometric Method	-	7.54	6.5-8.5	02-12
2.	Colour	2120 B Visual Comparison Method	Hazen	-	5.0	5-1000 Hazen
3.	Total Suspended Solids	2540 D Total Suspended Solids dried at 103-105°C	mg/l	-	100.0	10-20000 mg/l
4.	Total Dissolved Solids	2540 C Total Dissolved Solids dried at 180°C	mg/l	450.0	500.0	10-50000 mg/l
5.	Total Solids	2540 B Total Solids dried at 103-105°C	mg/l	-	-	10-50000 mg/l
6.	B.O.D.	3 days 27°C IS 3025 (Part 44) : 1993 Bio Chemical Oxygen Demand	mg/l	-	-	1.0-50000 mg/l
7.	C.O.D.	5220 B Open Reflux Method	mg/l	-	-	5.0-100000 mg/l
8.	Turbidity	2130 B Nephelometric Method	NTU	-	1.0	0.01-500 NTU
9.	Conductivity	2510 B Laboratory Method	µS/cm	658.0	-	5.0 -10000 µS/cm
10.	Total Hardness as CaCO ₃	2340 C EDTA Titrimetric Method	mg/l	182.6	200.0	10.0 -5000 mg/l
11.	Calcium	3500 - Ca B EDTA Titrimetric Method	mg/l	49.6	75.0	10.0 -1000 mg/l
12.	Magnesium	3500 -Mg B Calculation Method	mg/l	14.09	30.0	10.0- 1000 mg/l

Analysed by ... Nisha ... 06/02/2023

Authorised Signatory/ ... [Signature] ... 06/2/23

Assistant Scientific Officer/ Quality Manager

Reviewed by ... [Signature]

Regional Officer/Technical Manager

1. The result in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The report pertains to the sample as received in Lab.



REGIONAL LABORATORY BULANDSHAHR, U.P. POLLUTION CONTROL BOARD
Address - F-5, Yamunapuram, Behind MMR Mall, Bulandshahr, 203001
Phone : 05732-233879



TC-9813

TEST REPORT : WATER LABORATORY (GROUND WATER)

Sr.No.

Dt. Of compilation of test report 06/02/23

Code No.....

Dt./Period of testing 01/02/23, - 06/2/2023

1. Sample Source (Tubewell/Dugwell/Shallow Pump/Supply Water /Handpump/ any other specify). ... Handpump.

2. Sampling Point Handpump... at... neighbourhood... (at... Najim's house, Outside the premises of V.R.S. food; outlet)

3. Type of Sample (Grab/Composite/Integrated) Grab

4. Sample Collected by Sapna Srivastava (RO)..... Renee (S.O.M.)

5. Colour & Odour Colourless Odourless

6. Quantity & packing (Plastic Jerican/Any Other) 2 Jerican

7. Date of Sample Collection 01/02/2023

8. Analysis indented by RO UPPCB, Bulandshahr

9. Date of Sample Receipt in Laboratory 01/02/2023

10. Method of analysis APHA, AWWA, WEF, 23rd Edition, 2017

Sr. No.	Name of Parameters	Test Method	Unit	Result	Specifications IS 10500:2012 (Acceptable limit)	Detection Range
1.	pH	4500 H+ B Electometric Method	-	7.56	6.5-8.5	02-12
2.	Colour	2120 B Visual Comparison Method	Hazen	-	5.0	5-1000 Hazen
3.	Total Suspended Solids	2540 D Total Suspended Solids dried at 103-105°C	mg/l	-	100.0	10-20000 mg/l
4.	Total Dissolved Solids	2540 C Total Dissolved Solids dried at 180°C	mg/l	496.0	500.0	10-50000 mg/l
5.	Total Solids	2540 B Total Solids dried at 103-105°C	mg/l	-	-	10-50000 mg/l
6.	B.O.D.	3 days 27°C IS 3025 (Part 44) : 1993 Bio Chemical Oxygen Demand	mg/l	-	-	1.0-50000 mg/l
7.	C.O.D.	5220 B Open Reflux Method	mg/l	-	-	5.0-100000 mg/l
8.	Turbidity	2130 B Nephelometric Method	NTU	-	1.0	0.01-500 NTU
9.	Conductivity	2510 B Laboratory Method	µS/cm	717.0	-	5.0 -10000 µS/cm
10.	Total Hardness as CaCO ₃	2340 C EDTA Titrimetric Method	mg/l	196.0	200.0	10.0 -5000 mg/l
11.	Calcium	3500 - Ca B EDTA Titrimetric Method	mg/l	52.8	75.0	10.0 -1000 mg/l
12.	Magnesium	3500 -Mg B Calculation Method	mg/l	15.6	30.0	10.0- 1000 mg/l

Analysed by Nisha 06/02/2023

Authorised Signatory/
Assistant Scientific Officer/ Quality ManagerReviewed by
Regional Officer/ Technical Manager

Note : 1. The result in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

LABORATORY BULANDSHAHR, U.P. POLLUTION CONTROL BOARD
Address-F-5, Yamunapuram, Behind MMR Mall, Bulandshahr-203001
Phone : 05732-233879



TEST REPORT : WATER LABORATORY (SURFACE WATER)

No. of compilation of test report: 245
Sample Source (River/Lake/Pond/Drain/S.T.P./any other specify): Drain
Code No.:
Dt./Period of testing: 01/02/23 - 06/2/23
Sampling Point: Gulaothi drain before meeting industrial outlet
Type of Sample (Grab/Composite/Integrated): Grab
Sample Collected by: Sapna Srivastava (RO), Renee (BOM)
Colour & Odour:
Quantity & packing (Plastic Jerican/Any Other): 1 Jerican
Date of Sample Collection: 01/02/2023
Analysis indented by: RO, U.P.P.C.B., Bulandshahr
Date of Sample Received in Laboratory: 01/02/2023
Method of analysis: APHA, AWWA, WEF, 23rd Edition, 2017, IS 3025 (Part-44) : For BOD

Sr. No.	Name of Parameters	Test Method	Unit	Result	Specifications IS 10500:2012 (Acceptable limit)	Detection Range
1.	pH	4500 H+B Electometric Method	-	7.53	6.5-8.5	02-12
2.	Colour	2120 B Visual Comparison Method	Hazen	-	5.0	5-1000 Hazen
3.	Total Suspended Solids	2540 D Total Suspended Solids dried at 103-105°C	mg/l	125.0	100.0	10-20000 mg/l
4.	Total Dissolved Solids	2540 C Total Solids dried at 180°C	mg/l	/	500.0	10-50000 mg/l
5.	Total Solids	2540 B Total Solids dried at 103-105°C	mg/l	/	-	10-50000 mg/l
6.	D.O.	4500-OB Iodometric Method	mg/l	/	-	0.2-14.0 mg/l
7.	B.O.D.	3 days 27°C IS 3025 (Part 44): 1993 Bio Chemical Oxygen Demand	mg/l	107.0	-	1.0-50000 mg/l
8.	C.O.D.	5220 B Open Reflux Method	mg/l	296.0	-	5.0-100000 mg/l
9.	Turbidity	2130 B Nephelometric Method	NTU	/	1.0	0.01-500 NTU
10.	Conductivity	2510 B Laboratory Method	µS/cm	/	-	5.0-10000 µS/cm
11.	Total Hardness at CaCO ₃	2340 C EDTA Titrimetric Method	mg/l	/	200.0	10.0-5000 mg/l
12.	Calcium	3500-Ca B EDTA Titrimetric Method	mg/l	/	75.0	10.0-1000 mg/l
13.	Magnesium	3500-Mg B Calculation Method	mg/l	/	30.0	10.0-1000 mg/l

Analysed by: Nisha
06/02/23

Authorised Signatory/
Assistant Scientific Officer/Quality Manager

[Signature]
06/2/23

Reviewed by: *[Signature]*
Regional Officer/Technical Manager

Note: 1. The result in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The report pertains to the sample as received in Lab

LABORATORY BULANDSHAHR, U.P. POLLUTION CONTROL BOARD
Address-F-5, Yamunapuram, Behind MMR Mall, Bulandshahr-203001
Phone : 05732-233879

TEST REPORT : WATER LABORATORY (SURFACE WATER)



Sr. No. of compilation of test report: 06/2/22 ²⁴⁶
Sample Source (River/Lake/Pond/Drain/S.T.P./any other specify): Drain
Code No.:
Dt./Period of testing: 01/2/23-06/2/23
Sampling Point: Gulaothi drain after meeting Industrial Outlet
Type of Sample (Grab/Composite/Integrated): Grab
Sample Collected by: Sapna Srivastava (RO), Rene (SOM)
Colour & Odour:
Quantity & packing (Plastic Jerican/Any Other): 1 Jerican
Date of Sample Collection: 01/02/2023
Analysis intended by: RO UPLCB, Bulandshahr
Date of Sample Received in Laboratory: 01/02/2023
Method of analysis: APHA, AWWA, WEF, 23rd Edition, 2017, IS 3025 (Part-44) : For BOD

Sr. No.	Name of Parameters	Test Method	Unit	Result	Specifications IS 10500:2012 (Acceptable limit)	Detection Range
1.	pH	4500 H+B Electrometric Method	-	7.58	6.5-8.5	02-12
2.	Colour	2120 B Visual Comparison Method	Hazen	-	5.0	5-1000 Hazen
3.	Total Suspended Solids	2540 D Total Suspended Solids dried at 103-105°C	mg/l	112.0	100.0	10-20000 mg/l
4.	Total Dissolved Solids	2540 C Total Solids dried at 180°C	mg/l	-	500.0	10-50000 mg/l
5.	Total Solids	2540 B Total Solids dried at 103-105°C	mg/l	-	-	10-50000 mg/l
6.	D.O.	4500-OB Iodometric Method	mg/l	-	-	0.2-14.0 mg/l
7.	B.O.D.	3 days 27°C IS 3025 (Part 44): 1993 Bio Chemical Oxygen Demand	mg/l	102.0	-	1.0-50000 mg/l
8.	C.O.D.	5220 B Open Reflux Method	mg/l	288.0	-	5.0-100000 mg/l
9.	Turbidity	2130 B Nephelometric Method	NTU	/	1.0	0.01-500 NTU
10.	Conductivity	2510 B Laboratory Method	µS/cm	/	-	5.0-10000 µS/cm
	Total Hardness at CaCO ₃	2340 C EDTA Titrimetric Method	mg/l	/	200.0	10.0-5000 mg/l
	Calcium	3500-Ca B EDTA Titrimetric Method	mg/l	/	75.0	10.0-1000 mg/l
	Magnesium	3500-Mg B Calculation Method	mg/l	/	30.0	10.0-1000 mg/l

Analysed by: Nilesh
01/02/2023

Authorised Signatory/
Assistant Scientific Officer/Quality Manager
Sapna
06/2/23

Reviewed by: Sapna
Regional Officer/Technical Manager

1. The result in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test refers to the sample as received in Lab

Regional Office UPPCB, BulandshahrAir monitoring Report of VRS Foods Ltd, Gulaothi, Bulandshahr

S.No.	Monitoring Date	Name of Monitoring Station	City	State Name	Monitoring Agency	Particulate Matter (<10 μ m)(μ g/m ³)	Specifications as per CPCB for 24 hrs = 100 μ g/m ³
1	26.02.2023	Inside the Premises near ETP of VRS Food Ltd, Gulaothi	Bulandshahr	U.P	UPPCB BSR	98	100
2	26.02.2023	Outside the Premises of VRS Food Ltd, Gulaothi	Bulandshahr	U.P	UPPCB BSR	120	100

Cash
Attendant

N.R.F.
J.R.F.

A.S.O.
A.S.O.

R.O.
R.O.



UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 13881/UPPCB/Bulandshahar(UPPCBRO)/HWM/BULAND SHAHAR/2021

Dated :31/03/2021

To,

M/s VRS FOOD LTD UNIT 4

OLD BUS STAND GULAOTHI BULAND SHAHAR,

Tehsil :Bulandshahr

District :BULAND SHAHAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 13881 and 31/03/2021 .
2. Reference of application (No. and date) 11216332 and 16/02/2021 .
3. Mr RAJENDRA SHARMA of M/s VRS FOOD LTD UNIT 4 is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at OLD BUS STAND GULAOTHI BULAND SHAHAR, .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I,II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Sludge from waste water treatment- (Category-5.2)	TSDF	3.5 T/Annum

1. The authorization shall be valid for a period of 30/03/2026 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .

6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

B Specific Conditions of Authorization

1. The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers / bags shall be provided with a general label. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.
2. The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested. Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.
3. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
4. An application for the renewal of an authorization shall be made in form 1, before its expiry as laid down in rule. It is further brought to your notice that as per the order dated 14-11-2003 passed by the Hon'ble Supreme Court in W.P. (c) No. 657 of 1995, no industry covered under Hazardous and other Wastes (Management and Trans boundary Movement) Rules, 2016 shall be allowed to operate without valid authorization. It is also provided in the same orders that industries which are not complying with the conditions of authorisation shall not be allowed to operate.
5. The applicant must file returns on prescribed Form 4 along with a compliance report of this letter and should also maintain records on Form 3 and present it to Board's inspecting officials.
6. In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers, of hazardous chemicals such as flammable corrosive, explosive. and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

7. It is within the powers and functions of the U.P. Pollution Control Board to modify / revoke the terms and conditions of the authorization issued under the Rule – of Hazardous and Other Wastes (Management & Trans boundary Movement) Rules, 2016
8. You are directed to display on-line data/display board outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within 15 days of receipt of this letter.
9. It should be ensured that hazardous wastes shall be properly collected and packed in HDPE bags and then temporarily stored in a lined RCC tank/pit with suitable shed.
10. An ETP sludge test report of a laboratory approved under E.P. Act shall be submitted along with compliance of this letter of this office.
11. Used oil shall be sold only to recyclers registered with U.P. Pollution Control Board. The record shall be maintained.
12. The occupier, transporter and operator of a facility shall be liable for damages caused to the environment resulting due to improper handling and disposal of hazardous waste listed in schedule 1,2, and 3 and shall be liable to pay a fine as levied by the State Pollution Control Board under the rules.
13. You shall become the member of any common TSDF for S.L.F. (M/S U.P. Waste Management Project Kumbhi Kanpur Dehat or M/s Bharat Oil & Waste Management Ltd., Kumbhi, Akbarpur, Kanpur Dehat. Permitted by U.P.P.C.B.), and start sending the stored hazardous wastes for final disposal to the TSDF and report back to U.P.P.C.B. with the required manifesto (document of proof) within one/three month of this letter. The authorized incinerator is with M/s Bharat Oil Company, Sahibabad, Ghaziabad for oily waste and paint sludge only. or the hazardous waste (Lead Dross) through open hearth furnace may be sent to recycler facilities duly authorized by CPCB. The proof/document shall be submitted having three months. Lead slag shall not be generated in this unit.
14. You are required to store the hazardous waste safely and send it to TSDF/incinerator within Ninety days/Six months of its generation.
15. If any Prohibit /Adverse order is passed by Hon'ble National Green Tribunal the authorization shall automatically stand cancelled.

(Authorized Signatory)

Ram Kumar Singh Digitally signed by Ram Kumar Singh
Singh
Date: 2021.04.01 11:06:23 +05'30'

UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, Regional Office, U.P. Pollution control Board, Bulandshahr for information and necessary action .

Ram Kumar Singh Digitally signed by Ram Kumar Singh
Singh
Date: 2021.04.01 11:06:43 +05'30'

CEO/EE, I/C Circle _____